195

राजस्थान सरकार ने, जिसने रबी 1985-86 मीसम से बृहत फसल बीमा योजना (बृ॰ फ॰ बी॰ यो ) शूरू की थी, रबी, 1986-87 के मौसम से इसे बन्द कर दिया। है।

- (ग) उत्पादन की न्यूनतम सीमा का निर्धारण करने से संबंधित मानक कियान्वयन करने वाले सभी राज्यों के लिए एक समान है। तथापि, सभी प्रयोजनों के लिए फसल बीमा की इकाई का अकार-अलग-अलग राज्य में भिन्न-भिन्न है, जो वृहत फसल बीमा योजना के अन्तर्गत प्रत्वेक फसल (फसलों) के लिए ऐसे स्तर पर गत पांच वर्षों के लिए फसल के आंकड़े की प्राप्ति पर निर्भर करते हुए खंड/तालुक/मंडल/गांव हो सकता है।
  - (घ) जी, नहीं।
  - (ङ) प्रश्न ही नहीं उठतः।
  - (च) जी, नहीं।

## **Television Relay Centres in Gujarat**

1461. SHRI RAMSINGBHAI PAT-ALIYABHAI RATHVAKOLI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether some new Television centres and All India Radio stations have been opened in various parts of Gujarat during 1st January, 1983 to 31st December, 1987;

- (fo) if so, the details thereof and the expenditure incurred on each of them;
- (c) what we're the original plans and estimates;
- (d) whether Government incurred more expenditure than the original plans and estimates, if so, the reasons therefor;
- (e) how much area and population now covered by television centres and All India Radio stations in Gujarat;
- (f) whether there are demands to establish more Television centres and All India Radio stations in Gujarat; and
- (g) if so, the details thereof and the number of letters, memoranda, etc. received from Members of Parliament, Gujarat Government and others during 1st January, 1986 to 31st October, 1987 and what are the plans and projects and estimates to open such units in Gujarat during 1988-89?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) to (c) New TV centres set up in Gujarat since 1-1-1983 alongwith their estimated cost and expenditure incurred on them are as follows:

TV Centre	Estimated cost (Rs. in lakhs)	Expenditure incurred till Novem ber, 1987 (Rs. in lakhs)
1. TV Centre, Ahmedabad	868'36	802- 93
2. HPT with Programme General Facilities at Rajkot.	404- 03	341-40
3. HPT, Dwarka	270-30	280-26
4. LPTs Vadodra. Surat, Bhavnagar, Patan, Bharuch, Navasari Bhuj Palanpur and Amreli	189- 89	144 05

However, no new radio stations were set up in Gujarat during the period from 1st January, 1983 to 31st Decem-

ber, 1987.

(d) There was a marginal excess of Rs. 9.96 lakhs in case of HPT, Dwarka.

	Area (ln sq. kms.)	Population (in lakhs)
TV	1.11,20)	2363
AIR	1,92,500	335-3

(f) and (g) A large number of requests have been received, from time to time, from Members of Parliament, Government of Gujarat and others for expansion of TV and Radio service in the State of Gujarat, during the period 1st January, 1986 to 31st October, 1987

Doordarshan proposes to replace a low power transmitter at Bhuj by a high power (10 KW) TV transmitter. Establishment of low power (100 Watt) transmitters at Ahwa, Godhra, Junagarh, Po'rbandar, Surendranagar, Valsad and Veraval are under implementation. The LPTs at Ahwa, Vera val and Surendranagar are expected to be commissioned during 1987-88.

AIR during 1988-89 propose to upgrade the power of the existing 50 KW MW transmitter at Ahmedabad to 200 KW at an estimated expenditure of Rs. 287.00 lakhs.

## Construction of Plats by HUDCO under New Pattern Scheme

- 1462. SHRI RAMSINGBHAI PAT-ALIYABHAI RATHVAKOLI. Will the Minister of URBAN DEVELOPMENT be pleased to state;
- (a) whether the HUDCO has announced New Pattern Scheme for the allotment and construction of flats to various categories of people under various groups of incomes;
- (b) if so, what are the details of tike said New Pattern Schemes and when it *has* come into effect;

- (c) how many such flats have been constructed and allotted to various categories and localities in Gujarat and Delhi since the introduction of the above New pattern Scheme upto 31st October, 1987;
- (d) the number of flats constructed by the HUDCO completed, allotted and given possession thereof; and
- (e) what are the Plans, projects and estimates for the constructions of the same in Gujarat and Delhi during 1988 and 1989?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); (a) and(b) The HUDCO is not a construction agency and as such does not undertake construction of flats. It is a techno-fluencial organisation and finances schemes to the eligible housing agencies, throughout the country. Details of the revised financing pattern of HUDCO effective from 23-12-85 approve,} by the Government are given in the annexure. (See Appendix CXLIV, Annexure No. 57).

(c) The category-wi6e number of dwelling units sanctioned by HUDCO to the various agencies in the State of Gujarat and Union Territory of Delhi